

**Transforming SHCs and PHCs as health and wellness centres**

1014. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to transform Sub-Health Centres (SHCs) and Primary Health Centres (PHCs) as Health and Wellness Centres;
- (b) if so, the details thereof;
- (c) the steps being taken for providing quality primary care close to the community; and
- (d) the total Health and Wellness Centres presently operational in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per the budget announcement 2017-18, 1.5 lakh Health Sub Centres and Primary Health Centres are to be transformed into Health and Wellness Centres (HWCs) by December, 2022. The roll out plan of Ayushman Bharat - HWCs is given as below:—

- FY 2018-19 = 15,000
- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 - 30,000 (Cumulative 70,000)
- FY 2021 -2022 = 40,000 (Cumulative 1,10,000)
- Till 31st December 2022 = 40,000 (Cumulative 1,50,000)

(c) and (d) As part of Ayushman Bharat, the Government is supporting the States for strengthening Sub Centres and Primary Health Centres as Health and Wellness Centres for provision of comprehensive primary care that includes preventive and health promotion at the community level with continuum of care approach. Universal screening, prevention and management of common non-communicable diseases has been rolled out across the country. States are using a Community based Assessment Checklist (CBAC) for universal screening of 30+ population to sensitize and mobilize community for availing services for chronic illnesses at HWCs. The status of universal NCD screening of 30 years plus population, new identified positive cases and individuals on treatment at HWCs is as follows:—

Condition	Screened for Common NCDs	New Identified PosWve	On -Treatment
Hypertension	1,30,03,064	9,01,994	22,69,192
Diabetes	97,78,916	8,90,663	12,13,860
Oral Cancer	71,85,388	13,747*	1495
Breast Cancer	16,67,090	12,098*	1848
Cervical Cancer	12,26,799	11,923*	872

\*Suspected cases for Oral, Breast and Cervical Cancer

In the current year against target of 15000 Health and Wellness Centres by March, 2019, approval has been accorded to States/UTs for over 21000 Health and Wellness Centres. As per information reported by the States/ UTs on HWC portal 8030 HWCs are operational as on 04.02.2019.

#### **Action against ill-equipped diagnostic centres**

1015. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware about the mushrooming diagnostic centres in Maharashtra, the National Capital and other parts of the country, which are functioning without having requisite infrastructure and qualified staff;
- (b) if so, the details thereof; and
- (c) the action Government has taken or proposes to take against such mushrooming diagnostic centres in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The Government is aware of the reports appearing in the media from time to time about functioning of some diagnostic centres without having requisite infrastructure and qualified staff. Since, health is a State subject, it is the responsibility of the State/Union Territory Government to regulate diagnostic centres in their State/UT under the appropriate statutory provisions applicable in the respective State/UT including taking action in case of any violation. Details in this regard are not maintained centrally.

The Government of India enacted the Clinical Establishments (Registration and Regulation) Act, 2010 and notified Clinical Establishments (Central Government) Rules,